NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/655/(IB)/2017

NAME OF THE PETITIONER(S)

: SKR WIND ENERGY LLP

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

PETITION NUMBER

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DR, K.S. RAVI CHAMDR 612

ORDER

Counsel for the Petitioner present. Representative for the Respondent present. Counsel for the Applicant is directed to file affidavit to confirm that the person who has signed the petition and the other documents is one and the same. Representative for the Corporate Debtor is directed to file counter to the petition before next date of hearing. Matter is posted for final arguments. Put up on 10.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk